

(a) whether complaints have been received regarding not issuing telephone connection to the public for several months even after the issuance of O.B. in the Rohini, Raja Garden, Janak Puri, Shahdara and Laxmi Nagar Telephone exchanges of Mahanagar telephone Nigam Limited;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Whereas in Rohini Exchange there is no spare capacity available at present, in Rajouri Garden, Janak Puri, Shahdara and Laxmi Nagar Exchange areas, some pockets are technically non-feasible due to non-availability of cable pairs.

(c) A new telephone exchange in Sector-IX of Rohini is under installation and is likely to be commissioned by end of December, 1991. As regards Rajouri Garden, Janak Puri, Shahdara and Laxmi Nagar Exchange Areas, action has been taken to augment the cable network by laying new cables as also with the help of pair gain systems. All these pending cases are expected to be cleared by 31.3.1992.

Norms for Telephones to Journalists

612. SHRI ARVIND NETAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any norms have been fixed for giving telephone connections to the journalists on priority basis; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Accredited journalists are entitled to register themselves under Non-OYT-Special cate-

gory which is a priority category for allotment of telephone connections.

Faulty Telephones of Journalists

613. SHRI ARVIND NETAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any special arrangements have been made by Delhi Telephone for Journalists for lodging their complaints regarding telephone faults;

(b) if so, the reasons for not removing the telephone faults in time; and

(c) the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir, such an arrangement exists for accredited Journalists.

(b) Telephones of the accredited journalists reported faulty are promptly attended to; but these faulty due to break down of under-ground cable or its theft, however, takes a little longer.

(c) Immediate action is taken to attend the fault as: and when reported. The disposal of these complaints is closely supervised by the concerned officers and monitored at the level of Area Manager/ Area General Manager.

[English]

Security for Diplomatic Missions

614. SHRI M.V. CHANDRASHEKARA MURTHY: SHRI V. SREENIVASAN PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the view of recent kidnaps

ping of Romanian diplomat at New Delhi, the Government propose to provide additional security to diplomatic missions in New Delhi;

(b) if so, the details of diplomatic missions in New Delhi who have asked for additional security recently; and

(c) the other steps the Government propose to take to provide foolproof security to diplomatic missions in New Delhi ?

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) After the kidnapping of the Romanian diplomat in New Delhi Security arrangements of the diplomatic missions in Delhi were reviewed and strengthened wherever considered necessary.

(b) The diplomatic missions of the United States of America, Canada, France, Lebanon, Romania, U.S.S.R., Egypt, Tunisia, Netherlands, Yugoslavia, Saudi Arabia, Spain, Kuwait, Denmark and Thailand have asked for additional security.

(c) The security arrangements for diplomatic missions are reviewed periodically and strengthened wherever necessary.

Abduction of Romanian Diplomat

615. SHRI M.V. CHANDRASH-KARA MURTHY:
SHRI V. SREENIVASA PRASAD:
DR. C. SILVERA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Liberation Tiger Force of Khalistan has claimed responsibility for the abduction of the Romanian Charge d' Affairs in New Delhi recently;

(b) whether the Government have failed to get free the Romanian Charge d' Affairs from the clutches of the militants;

(c) whether the militants have been asking for the release of several hardcore militants in exchange of abducted diplomat; and

(d) if so, the reaction of the Government thereto and efforts being made for safe release of the Romanian diplomat?

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The Charge d' Affairs of the Romanian Embassy in New Delhi was abducted on 9th October, 1991. Intensive operations were launched to search for the abducted diplomat.

Militants of several organisations have issued statements in the Press claiming the responsibility for this abduction and Liberation Tiger Force of Khalistan is one of them. Release of several hard core militants has also been sought in exchange.

Every effort is being made by the Government to locate and secure safe return of the diplomat and to bring the culprits to book.

Rise in Crime Graph

616. SHRI M.V. CHANDRASH-KARA MURTHY:
SHRI PANKAJ CHO-WDHARY:
SHRI V. SREENIVASA PRASAD:
DR. C. SILVERA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to newsitem captioned "steep rise in crime graph" as reported in the Hindustan Time dated October 30, 1991;

(b) whether the Government has recently reviewed the overall functioning of the Delhi Police Force;